

GOVERNMENT OF INDIA
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS
(DEPARTMENT OF PENSION & PENSIONERS' WELFARE)
LOK SABHA
UNSTARRED QUESTION NO. 3173
(TO BE ANSWERED ON 16.03.2016)

MINIMUM PENSION SCHEME

3173. SHRI BHARATHI MOHAN R.K.:

Will the PRIME MINISTER be pleased to state:

- (a) whether a large number of pensioners of the Government are getting monthly pension below Rs. 1000/-; and
- (b) if so, the details thereof and the action taken by the Government to ameliorate the pathetic conditions of the said pensioners?

ANSWER

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

(a) & (b): No, Madam. The minimum pension payable under the Central Civil Service (Pension) Rules, 1972 to the retired employees of the Government of India is Rupees three thousand and five hundred per month. Dearness relief, as announced from time to time, is also payable in addition to this pension amount.
